

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR  
COURT 42 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 28-09-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	NDPS S CASE	100012/2014	ANC Ghatkopar Unit Vs Datta Uttam Kamble	APP Tawade
2	CRI REV APP	100054/2018	Metro Exporters Pvt. - Applicant (Orig. complainant) Vs The State of Maharashtra and Official Liquidator of Alpine Industries Ltd. - Respondent	Vivek Sharma
3	CRI REV APP	100055/2018	Metro Exporters Pvt. - Applicant (Orig. complainant) Vs The State of Maharashtra and Official Liquidator of Alpine Industries Ltd. - Respondent	Vivek Sharma
4	CRI REV APP	101146/2018	Deepak Pandurang Pawar@MA- 2504-18 - Applicant (Org. Accused) Vs State of Maharashtra - Sr. Police Inspector - EOW Unit IX - Respondent	J. G. Bhanushali, Govind Ghogare
5	CRI M A	100018/2019	Rajinder Kumar Rishi in Revn.- 1146-18-Intervener Vs State of Maharashtra - Sr. Police Inspector - EOW Unit IX - Respondent	Aditya Mithe
<b><u>HEARING</u></b>				
6	BAIL APPLN NDPS	100984/2020	Mohammed Shoib Hayder Khan Vs The State of Wadala T.T. Police Station, Mumbai	Mahesh G. Patil
<b><u>EVIDENCE PART HEARD</u></b>				
7	NDPS S CASE	100041/2010	ANC Bandra Unit Vs Mohammad Saeed Mohd. Budhan Shaikh 3	APP Tawade Mishra-14T.Sayyed23
8	NDPS S CASE	100094/2013	ANC Ghatkopar Unit Vs Kamruddin Mohd. Khan	APP Tawade
<b><u>EVIDENCE</u></b>				
9	NDPS S CASE	100026/2014	ANC Bandra Unit Vs Okoro John Oraji	APP Tawade

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	NDPS S CASE	100031/2014	ANC Azad Maidan Unit Vs Pyare Aman Ullah Kha and Anr.	APP Tawade
<b><u>CHARGE</u></b>				
11	NDPS S CASE	100005/2014	ANC Bandra Unit Vs Silvestar Mamaduka Okafur	APP Tawade
12	NDPS S CASE	100107/2014	ANC Bandra Unit Vs Asif Akbar Khan	APP Tawade
<b>( Main Matter REMAND APPLN NDPS/0100076/2014)</b>				
13	NDPS S CASE	100007/2016	State, Kurar Police Station. Vs DEEPAK VIJAY KAMBALI.	APP Tawade
14	NDPS S CASE	100034/2016	State Dharavi Police Station Vs Vijay Gangappa Kunchikurve	APP Tawade
15	NDPS S CASE	100075/2019	Narcotics Control Bureau Vs Sayyed Shabaz Shahid	
<b><u>FILING AFFIDAVIT</u></b>				
16	CRI APPEAL	100618/2019	Nadeem Asgar Shaikh - Appellant (Org. Respondent No. 1) Vs Parveen Nadeem Shaikh - Respondent (Org. Applicant)	Farooque Y. Solkar and Salman A. G. Juwley
<b><u>COMPLIANCE</u></b>				
17	NDPS S CASE	100089/2016	ANC Azad Maidan Unit Vs Achi Uchi Ayoche	
<b><u>REPLY/SAY</u></b>				
18	BAIL APPLN NDPS	100972/2020	Chiboy Francis Vs The State Charkop Police Station	S. S. Bhandary PP
19	ABA	101061/2020	Yasmin Mohd. Ibrahim Shah Vs The State Powai Police Station	Ayaz Khan Dilip Mishra PP
20	ABA	101062/2020	Azgari Begum Sayyed @ Azgari Begum Sayyedali Shaikh Vs The State Powai Police Station	Ayaz Khan and Dilip Mishra PP
<b><u>APPEARANCE</u></b>				

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21	NDPS S CASE	100090/2018	ANC Ghatkopar Unit Vs Abubakar Abdul Hamid Shaikh @ Hushya	APP Tawade
22	NDPS S CASE	100092/2018	The State of Maharashtra D.N. Nagar Police Station Vs Mehraj @ Raj Hanif Kazi	Shrinivas Chevale,Police Sub
<b>PRODUCTION OF ACCUSED</b>				
23	REMAND APPLN NDPS	100026/2020	The State- Malvani Police Station Vs Dipesh @ Diup Rajan Waghdhare	
24	REMAND APPLN NDPS	100500/2020	The state of Maharashtra through NCB, Mumbai Vs Md. Salim Ayyub Shaikh @ Sunil	PP
25	REMAND APPLN NDPS	100529/2020	STATE GOVERNMENT OF MALVANI POLICE STATION, MUMBAI. Vs KADIR MUSTAK VYAPRI	PP
26	REMAND APPLN NDPS	100531/2020	The state of Maharashtra through NCB, Mumbai Vs Habib Aziz Choudhary	PP
<b>N.B.W.READY</b>				
27	NDPS S CASE	100143/2009	ANC Azad Maidan Unit Vs Asif Abdul Habib Arab 2	APP Tawade Adv. Bidkar
28	NDPS S CASE	100095/2010	ANC Worli Unit Vs Pinto Shripati Sonkamble	APP Tawade
29	NDPS S CASE	100133/2011	The State AIU Vs Phakati Mirriam	SPP Leena Shinde

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<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100212/2018	Shoeb Farooq Navsariwala @ MA 745/18 @ BA 582/18 - Appellant / Org. Accused Vs Abdul Rehman E Motiwala and The State of Maharashtra - Respondent	Satyam R. Dube
2	CRI APPEAL	100213/2018	Shoeb Farooq Navsariwala@MA-74-18,BA-583-18-Aplnt. Vs Mohammed Aslam Malkani and The State of Maharashtra-Respdt.	Satyam R. Dube
3	CRI REV APP	100929/2018	Kundan Dhake-Aplcnt. Vs Pen A Trait Communications (I) P.Ltd.-Respdt.	M. B. Shirsat
4	CRI REV APP	101010/2018	M/s. Nirguna Balik Satsang Mandal (India)-Aplcnt. Vs Jamnabai Thakurdas Lakhani Enterprises Ltd. (JTL)-Respdt.	Dinesh Tiwari and Assoc.
5	CRI M A	100257/2019	Anurag Goel @ Appeal 68-19 -Aplnt. Vs Chhavi Anurag Goel-Respdt.	Sandip M. Jangam
6	CRI APPEAL	100111/2019	Ledrul Mohamed Khurmanali Khan @ MA 344-19 - Appellant (Org Accused) Vs The State of Maharashtra - Respondent	Shailesh S. Kharat
7	CRI M A	102030/2019	Anurag Goel@Appeal-622-19 - Appellant (Org. Respondent No. 1) Vs Chhavi Anurag Goel - Respondent	Sandip M. Jangam
<b><u>EVIDENCE PART HEARD</u></b>				
8	NDPS S CASE	100113/2013	ANC Bandra Unit Vs Canath Chisuko Tabansi	APP Tawade Adv Ayaz Khan
<b><u>EVIDENCE</u></b>				
9	NDPS S CASE	100046/2014	ANC Azad Maidan Unit Vs Gulabsingh Keshardeo Naik	APP Tawade
<b><u>CHARGE</u></b>				
10	NDPS S CASE	100127/2015	ANC Worli Unit Vs Mohammad Suleman Abdul Khalid Shaikh	APP Tawade
11	NDPS S CASE	100141/2015	ANC, Ghatkoper Unit Vs Dattatraya Abhimanyu Jagdale	APP Tawade

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12	NDPS S CASE	100146/2015	ANC Kandivali Unit Vs Raju Mehboob Khan	APP Tawade
<b><u>REPLY/SAY</u></b>				
13	BAIL APPLN NDPS	100983/2020	Ruby Batharey w/o Habib Aziz Chaudhary Vs The State of N.C.B	Francis Saldhana
<b><u>APPEARANCE</u></b>				
14	NDPS S CASE	100083/2018	State (NCB) Vs Yurena Rosa Niebles Marchena and Anr 1	SPP Geeta Nayyar Adv Ayaz Khan
15	NDPS S CASE	100099/2018	ANC Ghatkopar Unit Vs Aqib Suleman Rangaiwala	APP Tawade
16	NDPS S CASE	100145/2019	The State of Maharashtra A.N.Cell, Ghatkopar Unit Vs Mohammad Mehtab Abdul Kudus Shaikh and Others	
<b><u>PRODUCTION OF ACCUSED</u></b>				
17	NDPS S CASE	100185/2018	ANC Ghatkopar Unit Vs Taufiq Rafiq Khan and anr	APP Tawade
<b><u>ARGUMENT ON EXH.READY</u></b>				
18	CRI APPEAL	100068/2019	Anurag Goel @ MA 257-19 -Aplnt. Vs Chhavi Anurag Goel-Respdts.	Sandip M. Jangam
<b><u>SAYHEARING ON EXH.READY</u></b>				
19	NDPS S CASE	100186/2019	Union Of India, Narcotics Control Bureau Vs Abdul Razak @ Rehman S/o Abdul Khader Udheen Kunhi	
20	SPL.CASE	100425/2020	Union of India, Narcotics Control Bureau Vs Shiak Ashpak S/o Shaik Abdul	
<b><u>N.B.W.READY</u></b>				
21	NDPS S CASE	100037/2014	ANC Kandivali Unit Vs Kayyum Ibrahim Khan	APP Tawade
22	NDPS S CASE	100126/2017	State Malvani Police Station Vs Aadil Salauddin Shaikh and other 2	
23	NDPS S CASE	100070/2018	NCB Vs Jayateerth s/o. Hanumat Rao	SPP Geeta Nayyar

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Criminal Cause List Dated 30-09-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	NDPS S CASE	100226/2015	ATS, CHARKOP UNIT. Vs Sachin Dilip Bagul and Ors 4	SPP Chimalkar  Dilip Mishra A1 Aiyaz Khan A2
<b><u>EVIDENCE</u></b>				
2	NDPS S CASE	100032/2018	State (Amboli Police Station) Vs Nadim Nasir Shaikh @ Imran and other 3	
<b><u>SUPREME COURT EXPEDIATED TIME BOUND</u></b>				
3	NDPS S CASE	100048/2011	The State DCB CID Vs Ravindranath Sahadevrao Sheltkar and 2 ors.	SPP R.N.Mishra  1 Pasbola, 2,3 ARKhan, 4 Mane, 5,6 Kochrekar
<b><u>EVIDENCE PART HEARD</u></b>				
4	NDPS S CASE	100076/2009	ANC Worli Unit Vs Abid Hanif Khan	APP Tawade  Mishra
5	NDPS S CASE	100064/2017	ATS Charkop Unit Vs Bhanudas More @ Bhavesh Patel	SPP Chimalkar  Adv Mishra
6	NDPS S CASE	100020/2019	ATS, Charkop Unit Vs Rajjak Hasanali Rupani @ Chacha	SPP Chimalkar
<b><u>CHARGE</u></b>				
7	NDPS S CASE	100156/2014	ANC Azad Maidan Unit Vs Emeka Chuku Yeluke	APP Tawade
<b>( Main Matter REMAND APPLN NDPS/0100087/2014)</b>				
8	NDPS S CASE	100159/2015	State Dongri Police Station Vs Shahid Husain Suleman Taliya	APP Tawade
9	NDPS S CASE	100205/2015	ANC, Kandivali Unit Vs Altaf Hussain Abdul Raheman Shaikh.	APP Tawade

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	NDPS S CASE	100114/2016	ANC, BANDRA UNIT. Vs SMT.NOORI ASIF SHAIKH	APP Tawade
11	NDPS S CASE	100182/2016	ANC Vs SIKANDAR @ BALI RAHIMBAKSH SHAIKH	
<b><u>APPEARANCE</u></b>				
12	NDPS S CASE	100065/2019	State Dongri Police Station Vs Lalsan Altaf Shaikh and Anr	APP Tawade
13	NDPS S CASE	100072/2019	ANC Ghatkopar Unit Vs Sultan Sohel Sayyad and Others	APP Tawade
14	NDPS S CASE	100077/2019	The State of Maharashtra Shuhu Nagar Police Station Vs Lalita Kamal Nagpal and Anr	
15	NDPS S CASE	100169/2019	The State of Maharashtra D.N. Nagar Police Station Vs Liyakat Karim Abdul Shaikh @ Kalu Shaikh	
16	SPL.CASE	100746/2020	The State of Maharashtra Thr ANC Worli Unit Vs Saba Abid Shaikh and ors	PP
<b><u>PRODUCTION OF ACCUSED</u></b>				
17	REMAND APPLN NDPS	100039/2020	The State- Dahisar Police Station Vs Arbaz Chand Shaikh	
18	REMAND APPLN NDPS	100370/2020	The State of Maharashtra Nagpada Police Station Vs Mohammad Shahid Mohamad Saeed Qureshi and anr	
19	REMAND APPLN NDPS	100446/2020	The State of Maharashtra DCB CID, Unit - IV Vs Ali Mohd Shafi Alam Shaikh	SPP

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
20	REMAND APPLN NDPS	10479/2020	The State of Maharashtra Vs Ismail Jakir Khan	PP
<b><u>HIGH COURT EXPEDIATED TIME BOUND</u></b>				
21	NDPS S CASE	100093/2016	THE STATE OF NCB Vs Cremancia Sophia Basikora	SPP Saldhana Adv Sartaz Shaikh

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**CITY CIVIL AND SESSION COURT MUMBAI  
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COURT 42 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 01-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	NDPS S CASE	100076/2017	The State ANC Unit Vs Pravin Dilip Waghela and 2 others	APP Lade  Mishra2,3
<b><u>ARGUMENTS</u></b>				
2	CRI APPEAL	100732/2017	Vijay Narayan Chaudhary Prop. of Om Enterprises @ MA 2095/17 @ BA 1854/17 -Aplnt. Vs Sushma Rajesh Jain and The State of Maharashtra-Respdt	J. M. Gawli
3	CRI APPEAL	100776/2017	Jamboo Bhandari-@MA-2255-17,BA-- 998-17-Aplnt. Vs The State of Maharashtra and M/s. Metro Exporters Ltd. - Respdt.	Dr. Sai Kumar Pathrudu M.
4	CRI APPEAL	100777/2017	Jamboo Bhandari @ MA 2256/17 @ BA 1999/17 - Appellant Vs The State of Maharashtra and M/s. Metro Exporters Ltd. - Respondent	Dr. Sai Kumar Pathrudu M.
5	CRI APPEAL	100077/2018	Vijay Narayan Chaudhary, Prop. of Om Enterprises@MA-301-18,BA-224-18-Aplnt. Vs M/s. Suraaj Linens P. Ltd. and The State of Maharashtra-Respdt.	J. M. Gawli
6	CRI APPEAL	100078/2018	Vijay Narayan Chaudhary@MA-302-18,- A-225-18 Vs M/s. Atit Textile Industries P. Ltd. and The State of Maharashtra-Respdt.	J. M. Gawli
<b><u>HEARING</u></b>				
7	NDPS M A	100389/2020	Mohanlal Narayanlal Paliwal Vs The State of Maharashtra DCB CID Unit 12	Ayaz Khan / Dilip Mishra
<b><u>EVIDENCE PART HEARD</u></b>				
8	NDPS S CASE	100002/2010	ANC Kandivali Unit Vs Rakeshkumar Lallan Yadav 1	APP Tawade  Yogini Kadam
9	NDPS S CASE	100010/2010	State Dahisar P. Stn. Vs Manaram Hiraji Chowdhari	Mr.Bidkar
10	NDPS S CASE	100017/2013	State Antop Hill Police Station Vs Savitri Periswami Devendra and anr	APP Tawade

**CITY CIVIL AND SESSION COURT MUMBAI  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	NDPS S CASE	100081/2014	ANC Kandivali Unit Vs Shankar Ambaji Sawardekar	APP Tawade
			<b><u>EVIDENCE</u></b>	
12	NDPS S CASE	100027/2016	State Charkop Police Station Vs Tushar Namdeo Bhange.	APP Tawade
			<b><u>CHARGE</u></b>	
13	NDPS S CASE	100132/2016	ANC, BANDRA UNIT. Vs GANESH ASHOK PHUNDEKAR	APP Tawade
14	NDPS S CASE	100203/2016	ANC Vs PARVEZ YUSUF TAJHASAN SHAIKH	
15	NDPS S CASE	100207/2016	ANC Vs JAMES OGUGA ZEDANI	
			<b><u>COMPLIANCE</u></b>	
16	NDPS S CASE	100046/2016	ANC Ghatkopar Unit Vs Munna Khan Bundu Khan Pathan and Ors	APP Tawade
			<b><u>APPEARANCE</u></b>	
17	REMAND APPLN NDPS	100054/2020	The State- ANC Azad Maidan Unit Vs Abdar Ali Gafur Gazi @ Akhtar and another	
18	SPL.CASE	212/2020	The State of Maharashtra Juhu Police Station Vs Pramod Sheshnath Yadav	
			<b><u>PRODUCTION OF ACCUSED</u></b>	
19	NDPS S CASE	100081/2019	Narcotics Control Bureau Vs Sandhya Pradipkumar Akhani and Anr	
20	SPL.CASE	100542/2020	The State of Maharashtra Thr D N Nagar Police Station Vs Naim Nabibaksh Shaikh @ Gappu	Vikas Patil
21	REMAND APPLN NDPS	100493/2020	The State of Maharashtra Nagpada Police Station, Mumbai Vs Aalam Babu Kureshi	PP
22	REMAND APPLN NDPS	100513/2020	The State of Maharashtra Through Dharavi Police Station Vs Smt. Shahida Stabistian Lophes	PP

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100499/2018	Satish Sunder Kotian-Aplnt. Vs The State of Maharashtra and Ashok Gopal Banjan-Respds.	Archana Singh
2	CRI APPEAL	100023/2019	M/s. Emkay Exports - Appellant (Org. Accused) Vs Madhusudan Shrikrishna- Respdt.	S. H. Bohra
3	CRI REV APP	100289/2019	First Global Stockbroking Pvt. Ltd. - Applicant Vs Joseph George Enforcement Officer and State of Maharashtra - Respondent	Vishal Suresh Khanavkar
<b><u>EVIDENCE PART HEARD</u></b>				
4	NDPS S CASE	100005/2012	ANC Kandivali Unit Vs Shamroz Aziz Khan and 1	APP Tawade
5	NDPS S CASE	100043/2012	The State ANC Vs Mohamad Ali @ Bhaijan @ China Vlimohamad Ansari	
6	NDPS S CASE	100200/2014	ANC Ghatkopar Unit Vs Mujawar Raheman Shaikh	APP Tawade
<b><u>EVIDENCE</u></b>				
7	NDPS S CASE	100074/2012	State Park Site Police Station Vs Alia@Dhanu Sahu	APP Tawade V.P. Shinde A
<b><u>CHARGE</u></b>				
8	NDPS S CASE	100064/2018	State Pydhonie Police Station Vs Sabirali Abdul Kadar Lohani	APP Tawade
9	SPL.CASE	100442/2020	The State of Maharashtra Nagpada Police Station Vs Mohd. Akram Mohd. Tahir Ansari	

**DOCUMENTS**

**CITY CIVIL AND SESSION COURT MUMBAI  
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10	NDPS S CASE	100047/2014	The State NCB Vs Forget Mapurisa	
<b><u>REPLY/SAY</u></b>				
11	NDPS S CASE	100070/2019	ANC, Worli Unit Vs Laxmnan Rajan Pudukode Rajan @ Nikhil	APP Tawade
12	NDPS S CASE	100191/2019	Special Intelligence and Investigation Branch - Export Vs Ahamed Mushraf S/o Abdul Hameed	
<b><u>APPEARANCE</u></b>				
13	NDPS S CASE	100089/2014	The State ANC Vs Ezi Joseph Chidibere @ Ezi Obasi Christopher and ors.	
14	NDPS S CASE	100069/2018	State Versova Police Station Vs Kadari Munavar Khan	APP Tawade
15	REMAND APPLN NDPS	100120/2020	The State- Malvani Police Station Vs Imran Imtiyaz Shaikh	
<b><u>PRODUCTION OF ACCUSED</u></b>				
16	NDPS S CASE	100070/2012	ANC Kandivali Unit Vs Mehraj Ali Ansari @ Raju	APP Tawade
17	NDPS S CASE	100093/2018	State D. B. Marg Police Station Vs Amit Subhash Gaikwad @ Gotya	APP Tawade
18	NDPS S CASE	100063/2019	Narcotics Control Bureau Vs Ahamed Kunhi B @ Khader and Others	
19	NDPS S CASE	100134/2019	The State of Maharashtra Amboli Police Station Vs Niras Azubik Okhaw and Others	
20	NDPS S CASE	100204/2019	The State of Maharashtra D.B. Marg Police Station Vs Rani Anilbhai Solanki	

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21	REMAND APPLN NDPS	100452/2020	STATE GOVERNMENT GHATKOPAR POLICE STATION Vs ANUP ASHOK REDKAR @ MONU	PP
22	REMAND APPLN NDPS	100451/2020	STATE GOVERNMENT Vs Mohammad Faiyaz Mukhtar Khan and Anr.	PP
23	REMAND APPLN NDPS	100475/2020	The State of Maharashtra Vs Dilshad Abdul Kalam Khan	PP
24	REMAND APPLN NDPS	100480/2020	STATE GOVERNMENT Vs Vishal Vijay Yadav	PP
25	REMAND APPLN NDPS	100491/2020	The State of Maharashtra Vs Khadikul Jama Khan @ Khali @ K. K. @ Khali Bhai	PP
26	REMAND APPLN NDPS	100520/2020	The State of Maharashtra Through N C B Vs Adedoja Lawis Francis @ Seriki kumar Adekunle	PP
27	REMAND APPLN NDPS	100540/2020	The State of Maharashtra through Charkop Police Station, Mumbai Vs Chiboy Francis	PP
<b><u>N.B.W.READY</u></b>				
28	NDPS S CASE	100078/2012	ANC Kandivali Unit Vs Musa Salimmulla Khan and other 1	APP Tawade
29	NDPS S CASE	100100/2018	ANC Ghatkopar Unit Vs Kamlesh Devram Mina	APP Tawade
<b><u>SUPPLY OF COPIES</u></b>				
30	NDPS S CASE	100099/2016	State Pydhonie Police Station Vs SMT. MEHAMUDA KADAR SHAIKH	APP Tawade Adv Shri Parab

**DISCHARGE APPLICATION**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
31	NDPS S CASE	100141/2016	MANOJKUJMAR KEELKA, I.O. SIIB AIRPORT Vs EDWARD FRANCIS RODRIGUES	SPP Saldhana  Mishra

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